

" ITEM NO.10 REGISTRAR COURT. 1 SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. CHIRAG BHANU SINGH

Civil Appeal No(s). 847/2012

INDIAN GRANITE CRUSHING CVOMPANY

Appellant(s)

VERSUS

COMMR.OF COMMERCIAL TAXES LUCKNOW

Respondent(s)

Date : 13/05/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. T. Mahipal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Affidavit of valuation has not been filed despite ample
opportunities given.

Let the matter be placed before the Hon'ble Court as per
rules.

(CHIRAG BHANU SINGH)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2016.05.14
13:37:05 IST
Reason: